

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**O.A. NO. 353 OF 2023**

**IN THE MATTER OF:**

VARUN GULATI

....APPLICANT

VERSUS

GOVT. OF NCT OF DELHI & ORS.

...RESPONDENTS

**CURRENT STATUS OF THE DYING UNITS  
ALONGWITH PHOTOGRAPHS & VIDEOGRAPHY ON  
BEHALF OF THE APPLICANT**

**(FOR INDEX:-Kindly See inside)**

New Delhi  
Dated: ...07.2024

**FILED BY**

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**CURRENT STATUS OF THE DYING UNITS  
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BEHALF OF THE APPLICANT**

<b><u>S. N o.</u></b>	<b><u>Geo Coordin ates the unit</u></b>	<b><u>Unit address</u></b>	<b><u>Action taken by DPCC</u></b>	<b><u>Current status</u></b>
<b><u>1.</u></b>	28.65295 3, 77.09335 3	M/s Mukesh RZ-164B, Ravi Nagar Extn., Delhi:- 110018	Only, I shutter/u nit at Ground floor of the premises was opened and inspected which was involved in the activity of	Unit is operational. The Dyed Jeans are kept on the roof top. The Inspection team only visits the ground floor whereas the photographs and video shots taken by the applicant clearly shows the presence of dying units

		<p>light engineering works. 1<sup>st</sup> and 2<sup>nd</sup> floor of the premises found locked and could not be opened after several efforts of the joint team. On suspicion 1 electric connection from pole was disconnected for the CA No. 100146503 namely Mukesh RZ-164B, Ravi Nagar Extn., Delhi:- 110018 and 1 no. borewell identified</p>	<p>which are currently operational. Moreover, No EC has been imposed by the DPCC till date for illegal ground water extraction by this unit and neither the MCD has taken any further action on till date.</p> <p>Geo-location - 28.652825,77.093801 (Khyala)</p> <p><b>Photographs of the present current geo location is annexed as Annexure A/1</b></p>
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			and dismantle d. MCD to take further action as per MCD bye laws.	
<b>2.</b>	28.65371 9, 77.09292 3	Unidenti ed name, plot at BSES Pole No. TGNF079 , RZ Block, Ravi Nagar Extn., Delhi:- 110018	Premises found locked and could not be opened after several efforts of the joint team. On suspicion 1 electric connectio n from BSES Pole No. TGNF079 was disconnec ted and 1 no. borewell was identified and dismantle d. MCD to take further	Unit is operational. The Dyed Jeans are kept on the roof top. The Inspection team only visits the ground floor whereas the photographs and video shots taken by the applicant clearly show the presence of dying units. Moreover, No EC has been imposed by the DPCC till date for illegal ground water extraction by this unit and neither the MCD has taken any further action on till date.  Geo-location

			action a per MCD bye laws.	28.653719,7709 2923 (Khyala) <b>Photographs are annexed as Annexure A/2</b>
<b>3.</b>	28.39'15.9"N 77.05'34.7"E	Unidentified name, plot at BSES Pole No.TGNF 081, RZ-226, 229, Ravi Nagar Extn., Delhi:- 110018	Premises found locked and could not be opened after several efforts of the Joint Team. On suspicion 5 electric connection from BSES Pole No. TGNF081 was disconnected. MCD to take further action as per MCD bye laws.	Unit is operational. The Dyed Jeans are kept on the roof top. The Inspection team only visits the ground floor whereas the photographs and video shots taken by the applicant clearly shows the presence of dyeing units. Moreover, the MCD has not taken any further action on this unit till date.  Geo-Location 28.39'15.9"N 77.05'34.7"E (Khyala)  <b>Photographs are annexed as Annexure</b>

				A/3
<u>4.</u>	28.65374 4, 77.09316 7	Unidentified name, Plot opposite to BSES Pole No. TGNF079 , RZ-149, Ravi Nagar Extn., Delhi:- 110018	Premises found locked and could not be opened after several efforts of the Joint Team. 1 no. borewell was identified and dismantle d. MCD to take further action as per MCD bye laws.	Unit is operational. The Dyed Jeans are kept on the roof top. The Inspection team only visits the ground floor whereas the photographs and video shots taken by the applicant clearly show the presence of dying units. Moreover, No EC has been imposed by the DPCC till date for illegal ground water extraction by this unit and neither the MCD has taken any further action on till date.  Geo-Location 28.653744, 77.093167 (Khyala) <b>Photographs are annexed as Annexure</b>

				A/4 (colly)

<u>Meethapur</u>			
<u>S. No</u>	<u>Locations</u>	<u>Observations</u>	<u>Current status</u>
1.	28 29 30 N 77 19 01 E (28.491667, 77.316944)	Jeans dyeing unit at this location was found already sealed by MCD and Revenue Department	All the units are operational currently. The applicant has shot video covering all the
2.	28 29 34 N 77 19 05 E (28.492778, 7.318056)	No jeans dyeing factory found at this location by the joint team. This is a residential plot	
3.	28 29 35 N 77 19 06 E (28.493056, 77318333)	Main gate approaching to this location is found locked. The municipal and the administrative authority in the inspection team could not help in opening the door. The competent person along with necessary support is compulsory	

		<p>needed to opened the locked premises and by further inspect w.r.t. pollution norms.</p> <p>Note: it is to be noted that being non-conforming residential area, no. permission /CTO for any industrial activity has been granted by DPCC at this location.</p>	<p>geo locations mentioned in the inspection report which clearly shows that all the dying units are currently operational. The video shots/ drone shots taken by the applicant of the said geo locations / areas are annexed herewith this at annexure A/5.</p>
4.	28 29 35 N 77 19 07 E (28.493056, 77.318611)	<p>Main gate approaching to this location is found locked. The municipal and the administrative authority in the inspection team could not help in opening the door. The competent person along with necessary support is compulsorily needed to open the locked premises and to further inspect w.r.t pollution norms.</p>	<p>geo locations mentioned in the inspection report which clearly shows that all the dying units are currently operational. The video shots/ drone shots taken by the applicant of the said geo locations / areas are annexed herewith this at annexure A/5.</p>

		Note: It is to be noted that being non-conforming/residential area, no permission/CTO for any industrial activity has been granted by DPCC at this location.
5.	28 29 36 N 77 19 06 E (28.493333, 77.318333)	No jeans dyeing factory found at this location for the joint team. This is a residential plot.
6.	28 29 37 N 77 19 06 E (28.493611, 77.318333)	No jeans dyeing factory found at this location for the joint team. This is a residential plot.
7.	28 29 40 N 77 19:06 E (28.494444.773183 33)	Main gate approaching to this location is found locked. The municipal and the administrative authority in the inspection team could not help in opening the door. The competent person along with necessary support is compulsorily

		<p>needed to open the locked premises and to further inspect w.r.t pollution norms.</p> <p>Note: It is to be noted that being non-conforming/residential area, no permission/CTO for any industrial activity has been granted by DPCC at this location.</p>	
8.	28 29 28 N 77 19 08 E (28.491111, 77.318889)	No jeans dyeing factory found at this location for the joint team. This is a residential plot.	
9.	28.491225, 77.319425	No jeans dyeing factory found at this location for the joint team. This is a residential plot.	
10	28.490132, 77.318738	No jeans dyeing factory found at this location for the joint team. This is a residential plot.	
11	28.490193, 77.319495	Gate approaching to this location is found locked. The	

		<p>municipal and the administrative authority in the inspection team could not help in opening the door. The competent person along with necessary support is compulsorily needed to open the locked premises and to further inspect w.r.t pollution norms.</p> <p>Note: It is to be noted that being non-conforming/residential area, no permission/CTO for any industrial activity has been granted by DPCC at this location.</p>	
12	28.4908235,77.3209046	Gate approaching to this location is found locked. The municipal and the administrative authority in the inspection team could not help in opening the door. The competent	

		<p>person along with necessary support is compulsorily needed to open the locked premises and to further inspect w.r.t pollution norms.</p> <p>Note: It is to be noted that being non-conforming/residential area, no permission/CTO for any industrial activity has been granted by DPCC at this location.</p>
13	28.491753,77.3169 55	Jeans dyeing unit at this location was found already sealed by MCD and Revenue Department
14	28.489729,77.3177 53	No jeans dyeing factory found at this location for the joint team. This is a residential plot.
15	28.487273,77.3193 42	This location is in Haryana State. The Team didn't inspect the

		location.
16	28.489039,77.3187 31	No jeans dyeing factory found at this location for the joint team. This is a residential plot.
17	28.489695,77.3187 79	No jeans dyeing factory found at this location for the joint team. This is a residential plot.
18	28.491268,77.3187 62	No jeans dyeing factory found at this location for the joint team. This is a residential plot.

A. That all the dyeing units inspected by the Joint committee in Khyala & meethapur are still operational, as mentioned above and the applicant has thus placed relevant photographs and video shots which shows the units being operational and the dyed jeans being kept on the roof of the locations. It is further again humbly mentioned that the joint committee has only visited the ground floors of the units, which were found locked from outside, but from inside and on rooftop, they are still operational.

**The pendrive containing drone shots/ videos showing the dyeing units operational in Khyala & Meethapur is annexed herewith and marked as ANNEXURE A/5.(Colly)**

- B. That the rest of the dyeing situated in Bindapur, Matiala, Ranhola, Badarpur, Mukundpur & Kirari have been effectively sealed by the DPCC. But neither of the units has been imposed with the Environmental compensation, till date.
- C. That it is humbly prayed from this Honorable tribunal to constitute a new inspection team consisting representative of NMCG, CPCB & BSES to conduct fresh inspection of the Khyala & Meethapur dyeing units/ geo locations and to impose environmental compensation on the dyeing units situated in Bindapur, Matiala, Ranhola, Badarpur, Mukundpur & Kirari.

New Delhi  
Dated: ...07.2024

**FILED BY**  
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*Mansi*  
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...RESPONDENTS

**AFFIDAVIT**

I, Varun Gulati S/o R.P. Singh R/o House No. A66, 1<sup>st</sup> Floor,  
Ganesh Nagar, Tilak Nagar, New Delhi, presently at New  
Delhi do here by solemnly affirm and declare as under:-

1. That I am the Applicant in the above noted case  
therefore I am fully conversant with the fact of the case  
I am competent to sign and swear this Affidavit.
2. That the accompanying submission has been drafted by  
my counsel and the same has been read over and  
explain to me and I say and declare that the same are  
true and correct.

3. That the Contents of accompanying Application be read as part and parcel of this affidavit as the same are not repeated herewith for the sake of brevity.

*Depto*

DEPONENT

**VERIFICATION**

Verified at Delhi on this                      day of **27 JUN 2024**  
that the contents of my above Affidavit are true and correct to my knowledge and nothing material has been concealed there from.

*Depto*

DEPONENT

**ATTESTED**  
*[Signature]*  
NOTARY  
DELHI (INDIA)



**27 JUN 2024**

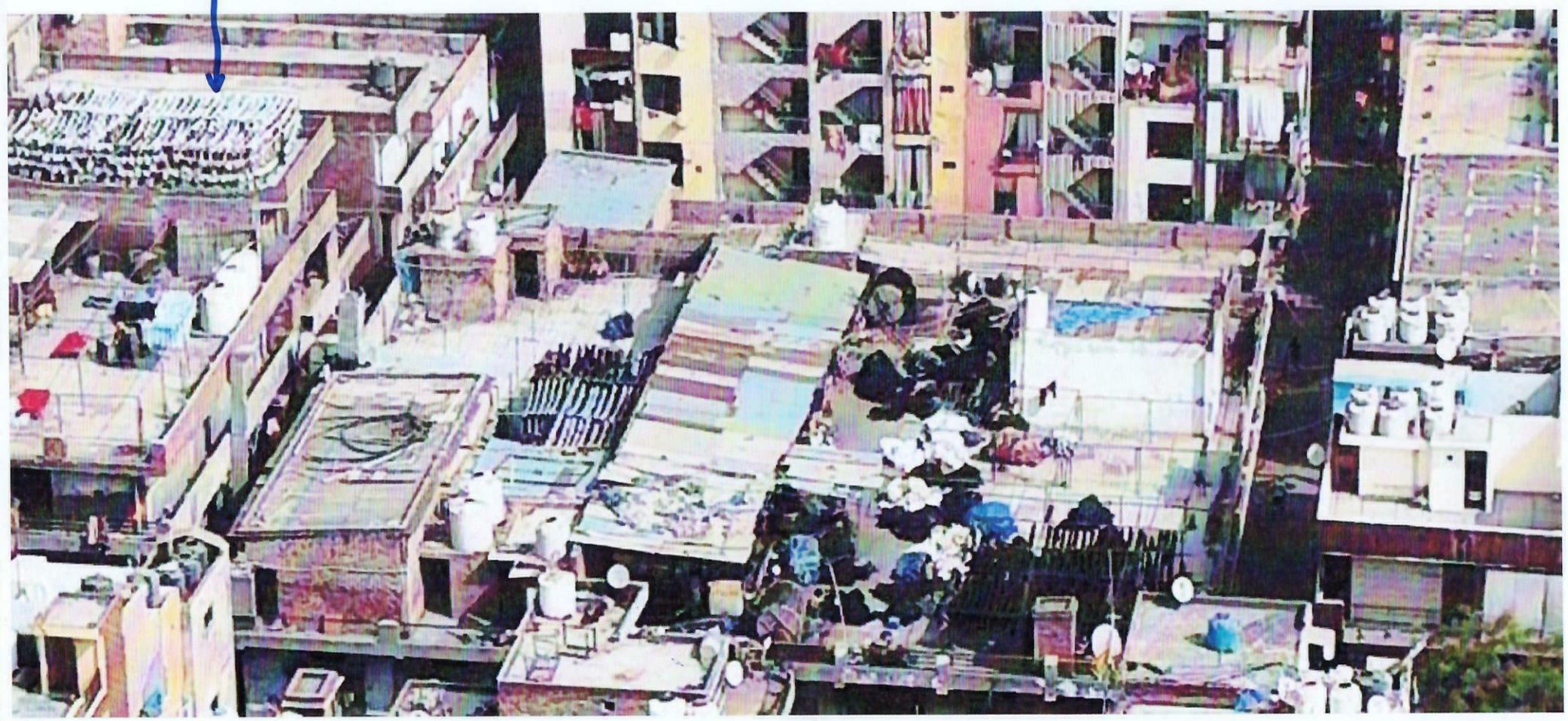
(17)

LOCATION  
(POINT 1)

Geo Location - 28.652825, 77.093801  
(Khyala)

211

A1



212

18

(KHYALA)

Geo-location : 28.39'15.9"N 77.5'34.7"E

ANNEXURE A/3



C19

AS MENTIONED IN  
BY DPCC .

213

- 28.65 4140, 77.093018  
- 28.65 4125, 77.093177

Sahibi River



(20)

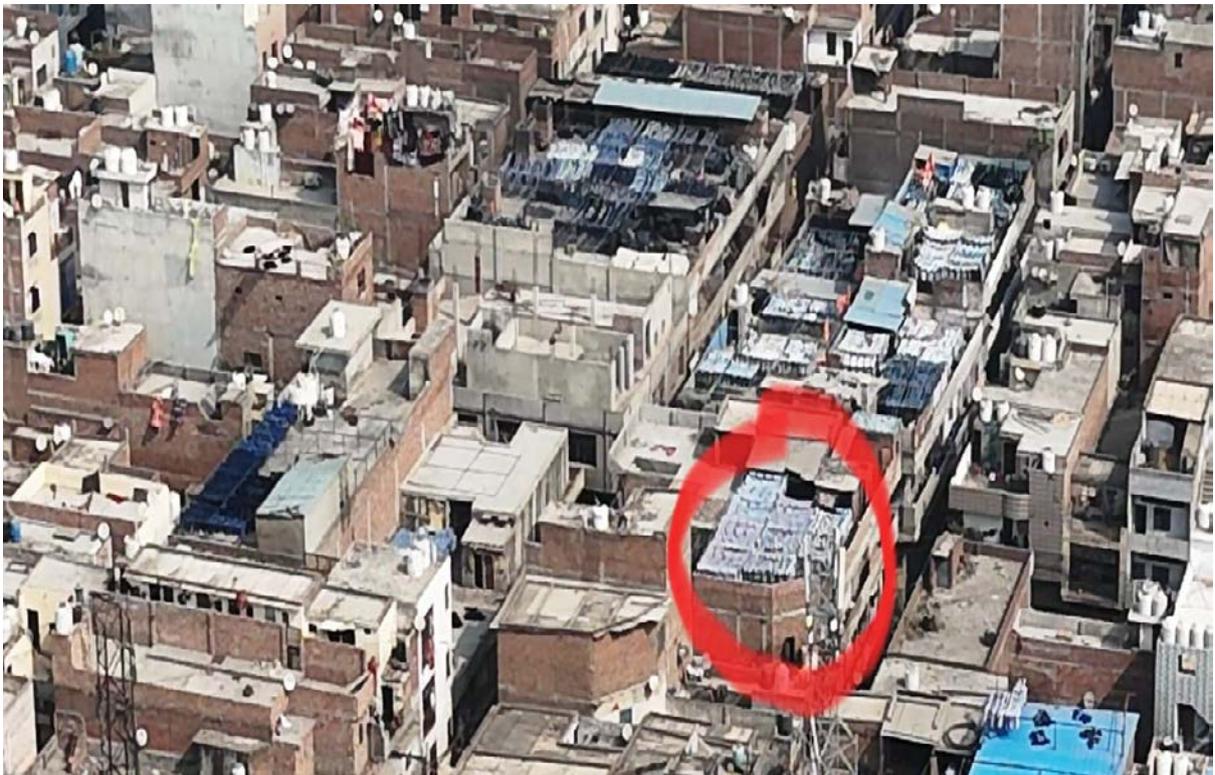
Geo location - 28.653793, 77.092987  
214 - 28.653789, 77.093200



(KHYALA)

Geo-location: 28.653744, 77.093167

ANNEXURE A/4 (Colly)



216

Geo-location - 28.653053, 77.093464 (22)  
(Khyala)



23

Geo-location-28.652824, 71.093442  
217  
(Khyala)



Pendrive Containing Video (24)  
Annexure A/5

